

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 100/TT/2013

Date: 5.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for **Asset-I**: "400/220kV, 315MVA ICT-II at Samba S/s along with associated bays and 3 nos. 220kV Line bays" and **Asset-II**: 1 no. 400kV, 80MVAR Bus Reactor at Samba S/s along with associated bays under NRSS-XXII for Tariff block 2009-14 period in Northern Region

Sir,

In continuation of the Commission's earlier letter dated 17.6.2013 on the subject mentioned above (copy enclosed), I request you to furnish the following further information on affidavit, with advance copy to the beneficiaries, latest by 6.9.2013:-

- a) Reasons for actual cost being higher than FR cost in various items like Control, Relay & Protection Panel, structure for Switch Yard, Switchgear (CT, PT, Circuit Breaker, Isolator etc) and in initial spares;
- b) Actual DOCO of the assets;
- c) Data for capital cost benchmarking in accordance with the Commission's letters dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)